

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 94 OF 2019

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s SEI Arushi Private Ltd

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Nishtha Kumar
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. K.V. Mohan for R-1

Mr. Nishant Sharma
Mr. R.K. Sharma for R-2

ORDER

Objections, if any, shall be filed by the Respondents on or before 13.08.2019. Thereafter, rejoinder, if any, shall be filed on or before 27.08.2019 after duly serving copy of the same to the other side.

List the matter on **31.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj